

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**O R D E R**

Dated Guwahati, the <sup>nd</sup> 2 May, 2018

**No. HC.V-9/2013/ 352 / Estt.##** In the interest of office administration and in supersession of all previous order(s), the following Officers and staff of this Registry are transferred and posted as follows, with immediate effect and until further order(s).

Sl No.	Name of the Officer and present designation	Transferred/posted as
1.	Md Abdul Matlib, Joint Registrar (Admn.-II)	Joint Registrar (Admn-I) vice Sri K.C. Bhattacharyya, retired. He shall perform his duties, already allotted, as per duty list issued vide Order dtd. 2.12.2016.
2.	Sri Animesh Mazumdar, newly promoted Joint Registrar	Joint Registrar (Admn-II) vice Md. Abdul Matlib posted as Joint Registrar (Admn-I). Shall work as I/c of the Establishment Section. Shall deal with all matters relating to Establishment Section. Shall be the I/c of the Appointment Section. Shall look after the detailment of Stenographers in absence of Sri P.P. Upadhyay, AR (Estt.). Shall also look after the attendance and punctuality of the Officers and Staff in absence of Sri L. Baruah, DR (Admn.). Any other matters entrusted by the Registrar General/Registrars.
3.	Sri Shishir Kr. Das, Deputy Registrar (Admn.)	The post of Deputy Registrar (Establishment) is re-designated as Deputy Registrar (Protocol). Sri Shishir Kr. Das is posted as Deputy Registrar (Protocol).
4.	Sri Lakshyan Baruah, newly promoted Deputy Registrar	Deputy Registrar (Admn.) vice Sri Shishir Kr. Das transferred. Shall supervise the works of Court Officers. Shall monitor cleanliness of High Court buildings and premises, supervise discipline and decorum of Class-IV staff and housekeeping. Shall monitor the functioning of the Medical Unit of the Registry. Shall look after the matters related to NRC. Shall also look after the attendance and punctuality of the Officers and all Staff of the Registry. Shall be the leave Granting authority in respect of the Grade-III (Ministerial/ Non-ministerial) and Grade-IV staff.
5.	Smt. Karabi Das, Assistant Registrar (Judicial-IV)	Assistant Registrar (Judicial-IV). Shall be the I/c of Wri Appeal, Civil Revision and Civil Rule (Disposal) Sections and signatory of the said Sections. Shall be the signatory of all the Judicial Sections in the old block in absence of the concerned signatory, as and when required.

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6.	Sri K.K. Rajkumar, Assistant Registrar (Judl-II)	Assistant Registrar (Judicial-II). Shall be the I/c of Criminal Revision, Statement and Correspondence Sections and signatory of the said Sections. Shall be the signatory of all the Judicial Sections in the old block in absence of the concerned signatory, as and when required.
7.	Smt. Kalyani Pathak, Assistant Registrar (Filing)	Assistant Registrar (Admn.) vice Sri Lakshyan Baruah promoted. Shall be the I/c of the Record Room and Despatch Sections and signatory of the said Sections. Shall monitor the works related to distribution of the communications received by the Despatch Section. Shall also act as the signatory of all the Judicial Sections in the Old/New blocks of the Registry in absence of the concerned signatories, as and when required.
8.	Sri Jahirul Islam, Court Officer No. 2	Posted as Court Officer No. 1. However, he shall continue his earlier works already allotted as per Duty Chart issued vide Order dtd. 20.7.2016.
9.	Sri Hengoumang Lhoujiem, newly promoted Court Officer.	Posted as Court Officer No. 2. He shall perform the works, which was assigned to Sri N. J. Sangma, the then Court Officer No. 1, as per Duty Chart issued vide order dtd. 20.7.2016.
10.	Sri Shouvik Bhattacharjee, SJA (PM&P Cell)	Filing Section vice Smt. Kalyani Pathak, Assistant Registrar (Filing) transferred. Shall work in the Filing Section as Stamp Reporter and Commissioner of Affidavit.

By order,

*sdlr*

**REGISTRAR GENERAL**

**Memo No. HC.V-9/ 2013/ 352A /Estt. Dtd. 2.5.2018**

**Copy for information and necessary action to :-**

1. The Registrar (Vig.)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar, ....., Gauhati High Court, Guwahati.
4. The Dy. Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar, ....., Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7.  The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
8. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice ....., Gauhati High Court, Guwahati.
9. The AOJ (.....), Gauhati High Court, Guwahati.
10. CA to the Registrar General/Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
11. Order File/Personal File.
12. All persons concerned.

**REGISTRAR GENERAL**

*02-05-18*

*2/5/18*